

**ANNUAL ACCOUNTS OF KANDLA PORT TRUST AND PARADIP PORT TRUST FOR 1976-77**

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(1) Annual Accounts of the Kandla Port Trust for the year 1976-77 and the Audit Report thereon. [Placed in Library. See No. LT-1862/78].

(2) Annual Accounts of the Paradip Port Trust for the year 1976-77 and the Audit Report thereon. [Placed in Library. See No. LT-1863/78].

**ACCOUNTS OF COIR BOARD, ERNAKULAM FOR 1976-77**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): I beg to lay on the Table a copy of the Certified Accounts (Hindi and English versions) of the Coir Board, Ernakulam, for the year 1976-77 and the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-1864/78].

**NOTIFICATION UNDER CUSTOMS ACT, 1962**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table a copy of Notification No. G.S.R. 356 (Hindi and English versions) published in Gazette of India dated the 11th March, 1978 under section 159 of the Customs Act, 1962, together with an explanatory memorandum. [Placed in Library. See No. LT-1868/78].

12.36½ hrs.

**JOINT SITTING OF BUSINESS ADVISORY COMMITTEE AND RULES COMMITTEE**

**MINUTES**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table Minutes of the joint sitting of the Business Advisory Committee and Rules Committee held on the 15th March, 1978.

12.37 hrs.

**PUBLIC ACCOUNTS COMMITTEE SIXTY-FOURTH REPORT**

SHRI C. M. STEPHEN (Idukki): I beg to present the Sixty-fourth Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in their One Hundred and Forty-ninth Report (Fifth Lok Sabha) on Bangla Desh Refugees

12.37½ hrs.

**PETITION RE. RENGALI DAM PROJECT IN ORISSA**

SHRI PABITRA MOHAN PRADHAN (Deogarh): I beg to present a petition signed by Shri Baharam Sahu and others regarding Rengali Dam Project in Orissa.

12.38 hrs.

**RE. A MISLEADING NEWS ITEM IN THE HINDUSTAN TIMES DATED 22-3-1978**

SHRI VAYALAR RAVI (Chirayinkil): Sir, I have a notice regarding misreporting in the newspaper.

MR. SPEAKER: For the first part of your notice, you can do and set for the second part.